

Minutes of EFC meeting No. 1/AM-18 dated 20.04.2017 for import of restricted items

Meeting No. 1 of AM-18 of EXIM Facilitation Committee (EFC) was held on 20.04.2017 at 11:00 a.m. in Room No. 11, H-Wing, Udyog Bhawan, New Delhi under the chairmanship of Shri Darshan Singh, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- (i) Shri J.K. Singh, Under Secretary, M/o P&NG
- (ii) Shri S.K. Jain, Development Officer, Dept. of Industrial Policy & Promotion
- (iii) Dr. Sulekha SL, Assistant Commissioner (Trade), D/o AHD&F

3. The total number of cases considered in the meeting was 206. The Committee approved 42 cases, rejected 3 cases, closed 11 cases & deferred 150 cases. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee. For case listed under Ministry of P&NG and Dept. of Food & PD where approval of DGFT is required under para 2.20(c) of FTP 2015-20, approval of the Committee is subject to subsequent approval of DGFT.

4. The Regional Authorities of DGFT are required to issue import authorizations as mentioned below the cases which have been approved by the Committee. The enclosures, wherever required would be sent by DGFT Hqrs by e-mail/post (if enclosures are not received within one week of uploading the minutes on DGFT website, the Regional Authority may kindly remind DGFT(Hqrs) by e-mail on import-dgft@nic.in). The Regional Authorities must issue import authorizations with the conditions as indicated and after obtaining the requisite application fees from the applicants. They must also cross verify the details mentioned in the import authorization with that stated in the ANF-2M submitted by the applicant. DGFT Hqrs will not send separate import permission letters, except in the cases of import of gold dore and the import authorizations are to be issued on the basis of these minutes.

Sl. No	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (Rs. lakh)	Status / Decision of the Committee
Part-1 - Department of Animal Husbandry, Dairying & Fisheries (DAHD&F)					
1.	Aqua Pieces, Mumbai 01/53/8/675/AM-16/A-93/IC	17.03.16	1260000 Nos. Of Ornamental Fishes	242.79	Comments sought from DAHD&F on 18.03.2016 and again on 11.11.2016
2.	Fortune Associates, Hyderabad 01/53/162/1106/AM-16/F-16/IC	16.03.16	10 Pairs Of Llamas (Lama Glama)	6.90	Comments sought from DAHD&F & MoEF&CC(WL) on 18.03.2016 and again on 11.11.2016
3.	Kerala Livestock Development Board, Thiruvananthapuram 01/53/8/00075/AM17/K-8/IC	13.05.16	350 Nos. Of Bovine Frozen Semen	175.65	Comments sought from DAHD&F on 19.5.16
4.	Macro Dairy Ventures Pvt. Ltd., Ludhiana 01/53/8/207/AM17/M-8/IC	02.06.16	50000 Nos. Of Bovine Semen	85.00	The committee decided to close the case as requested by the applicant vide letter dated 14.04.17
5.	Zon Groves & Farms, Telangana 01/53/8/341/AM17/Z-1/IC	06.07.16	30 Nos. Of Alpacas (15 Males, 15 Females); 30 Nos. Of Llamas (15 Males, 15 Females) & 30 Nos. Of Wallabies (15 Males, 15 Females)	88.70	DAHD&F vide letter No. 102-122/2014-Trade dated 15.09.2016 has sought information from the applicant Recommended by MoEF&CC(WL) vide OM No. 3-85/2016/WL dated 08.02.17
6.	Jalaram Dairy Farm, Anand 01/53/8/431/AM17/J-9/IC	28.07.16	525 Nos. Of Pre-Bred Gyr Bulls Frozen Semen & Embryos	13.66	Approved as recommended by DAHD&F vide OM No. 102-48/2016-Trade dated 28.03.17
RA Vadodara may issue the import authorization to the applicant for import of 525 Nos. of Pure Bred Gyr. Bull Frozen Semen & Embryos from Brazil for a CIF value Rs.13,66,387/- (US\$20,035) subject to the conditions mentioned in the DAHD&F O.M. No. 102-48/2016-Trade dated 28.3.2017 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Vadodara.					
7.	Sagawadi Education & Gaushala Public Charitable Trust, Bhavnagar 01/53/8/460/AM17/S-43/IC	22.08.16	3770 Nos. Of Breed Bovine Embryos	251.08	Comments sought from DAHD&F on 17.08.16
8.	Qualitat Products India, Chandigarh 01/53/8/660/AM17/Q-2/IC	14.09.16	25000 Nos. Of Bovine Semen	82.76	DAHD&F vide OM No. 102-01/2013-Trade dated 06.10.16 has sought information from the applicant.

9.	Dhritiman Datta, Kolkata 01/53/8/631/AM17/D-10/IC	07.09.16	2850 Nos. Of Live Birds	0.91	DAHD&F vide OM No. 102-119/2014-Trade dated 06.10.16 has sought information from the applicant Comments sought from MoEF&CC(WL) on 16.09.16
10.	I. Z. Aquatic Life, Kolkata 01/53/8/701/AM17/I-28/IC	26.09.16	Ornamental FISHES	55.03	DAHD&F vide OM dated 08.11.2016 has sought information from the applicant
11.	Shades Aqua Zone, Chennai 01/53/8/752/AM17/S-64/IC	13.10.16	42000 Nos. Of Ornamental Fishes	10.62	DAHD&F vide OM dated 01.11.2016 has sought information from the applicant
12.	J.K. Trust, Mumbai 01/53/8/863/AM17/J-19/IC	26.10.16	30 Nos. Of Live Bulls	152.55	DAHD&F vide OM No. 102-47/2013-Trade dated 07.04.17 has sought information from the applicant
13.	Nigam Munindra Kikani, Ahmedabad 01/53/8/836/AM17/N-21/IC	22.10.16	04 Nos. Of Cockatiels & 06 Nos. Of Parakeets	0.15	Recommended by DAHD&F vide OM No. 110-106/2016 (NF-T) dated 13.12.2016 MoEF&CC(WL) vide OM dated 23.02.17 has sought information from the applicant
14.	Srivri Ventures, Chennai 01/53/8/971/AM17/S-75/IC	06.12.16	443000 Nos. Of Ornamental Fishes	78.34	The Committee decided to close the case as DAHD&F vide letter dated 15.02.2017 has advised the applicant to submit complete application in the prescribed format for import of ornamental fishes.
15.	Aquatron, Goa 01/53/8/982/AM17/A-49/IC	13.12.16	Corals	19.35	Comments sought from DAHD&F & MoEF&CC(WL) on 15.12.2016
16.	Bernadine Maria Jane Sathyanathan, Mumbai 01/53/8/989/AM17/B-20/IC	14.12.16	2 Nos. Of African Grey Parrots (Psittacus Erithacus); 1 No. Of Umbrella Cockatoo (Cacatua Alba); 1 No. Of Blue & Gold Macaw (Ara Ararauna) & 1 No. Of Blue Fronted Amazon (Amazon Aestiva)	0.52	Recommended by DAHD&F vide OM No. 110-106/2016 (NF-T) dated 19.01.17 Comments sought from MoEF&CC(WL) on 16.12.16
17.	Fortune Associates, Hyderabad 01/53/8/991/AM17/F-10/IC	14.12.16	1 No. Of Alpaca (Vicugana Pacos); 1 No. Of Llama (Llama Glama); 1 No. Of Mandrill Monkey (Mandrillus Sphnix), 5 Nos. Of Lemurs (Lemur Catta) & 1no. Of Cassowary (Casuarius Bennetti)	4.02	Comments sought from DAHD&F & MoEF&CC(WL) on 16.12.2016
18.	Exim Services, Mumbai 01/53/8/952/AM17/D-15/IC	06.12.16	866 Pairs Of Exotic Macaw Parakeet Birds	15.00	Recommended by DAHD&F vide OM No. 110-106/2016 (NF-T) dated 09.02.17 Comments sought from MoEF&CC(WL) on 07.12.16
19.	United Racing & Bloodstock Breeders Ltd., Bengaluru 01/53/8/1032/AM17/U-5/IC	15.12.16	1 No. Of Stallion	670.00	Comments sought from DAHD&F on 22.12.2016
20.	Tata Institute of Fundamental Research, (NCBS), Bengaluru 01/53/8/1175/AM17/T-32/IC	17.01.17	200 Nos. Laboratory Mice (Mus Musculus) & 200 Nos. Of Laboratory Mouse Frozen Sperms (Straws) / Mouse Frozen	20.46	Comments sought from DAHD&F on 24.1.2017

21.	Tata Institute of Fundamental Research, (NCBS), Bengaluru 01/53/8/1175/AM17/T-33/IC	17.01.17	Embryos (Vials) 200 Nos. Laboratory Mouse Frozen Embryos (Mus Musculus) In Cryo Vials & 200 Nos. Of Laboratory Mice (Mus Musculus)	10.23	Comments sought from DAHD&F on 24.1.2017
22.	M/s Zoological Garden, Alipore, Kolkata 01/53/162/MISC/AM17/Z-5/IC	03.03.17	04 nos of Grey kangaroo male & Female	Nil	Approved as recommended by DAHD&F vide OM No. 110-110/2017 (NF-T) dated 30.03.17 and MoEF&CC(WL) vide OM No. 3-13/2017-WL dated 05.04.2017, subject to further approval by the competent authority.
23.	A.S. Agro, Mumbai 01/53/8/1084/AM17/A-57/IC	05.01.17	12 Pairs Of Goats	2.10	D/o AHD&F vide OM dated 01.03.17 has sought information from the firm. D/o AHD&F vide OM dated 03.04.17 has sought some additional information from the firm.
24.	A.S. Agro, Mumbai 01/53/8/1121/AM17/A-59/IC	05.01.17	5 Pairs Of Pygmy Horse Shetland Pony & 5 Nos. Of Pygmy Horse Pella Bella Pony	15.00	D/o AHD&F vide OM dated 01.03.17 has sought information from the firm
25.	Bhagyalaxmi Dairy Farms P. Ltd., Pune 01/53/162/Misc./AM17/B-21/IC	10.01.17	12000 Nos. Of Hf Conventional Semen & 3000 Nos. Of Hf Sexed Semen	76.59	Comments sought from D/o AHD&F on 13.1.2017
26.	Delta Exim Services, Mumbai 01/53/8/1120/AM17/D-16/IC	05.01.17	10,000 Dzn Of Live Corals (Mariculture & Aquaculture, All Varieties)	5.00	Comments sought from D/o AHD&F on 13.1.2017. MoEF&CC vide OM No. 3-14/2017/WL dated 17.03.2017 has sought information from the firm.
27.	Sunrise Agro & Seeds, New Delhi 01/53/8/1056/AM17/S-80/IC	28.12.16	Labeo Bata (Bengali Bata Maach)	nil	Comments sought from D/o AHD&F on 08.2.2017
28.	Aqua Life India, Dongri 01/53/8/1302/AM17/A-69/IC	22.02.17	692000 Nos. Of Ornamental Fishes	95.88	Comments sought from D/o AHD&F on 27.2.2017
29.	Dolphin Aquarium, Kolkata 01/53/8/1310/AM17/D-20/IC	22.02.17	118500 Pcs. Of Ornamental Fishes	28.23	D/o AHD&F vide OM dated 17.03.2017 has informed that the firm may be required to submit their application to DGFT as per the protocol.
30.	Sans Crainers Stud Farm (P) Ltd., Coimbatore 01/53/8/1443/AM17/S-108/IC	19.03.17	9 Nos. Of Broodmares & 1 No. Of Stallion	387.50	Approved as recommended by D/o AHD&F vide OM No. 110-102/2016(NF-T) dated 05.04.17
RA, Coimbatore may issue the import authorization to the applicant for import of 9 Broodmares and 1 Stallion from USA/UK/Ireland/Canada/Australia/Japan/UAE/France/New Zealand for a CIF value Rs.3,87,50,000/- (Euro 5,20,000) subject to the conditions mentioned in the D/o AHD&F OM No. 110-102/2016(NF-T) dated 05.04.2017 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Coimbatore.					
31.	Tata Memorial Centre, Mumbai 01/53/8/1439/AM17/T-42/IC	17.03.17	10 Nos. Of Live Mice - 5 Male & 5 Females	2.70	Comments sought from D/o AHD&F on 21.3.2017
32.	Ocean World, Mumbai 01/53/8/1450/AM17/O-11/IC	21.03.17	3991000 Nos. Of Ornamental Fishes	7.34	Comments sought from D/o AHD&F on 21.3.2017
33.	Rajiv Gandhi Centre For Biotechnology, Thiruvananthapuram 01/53/8/1447/AM17/R-43/IC	21.03.17	64 Nos. Of Mice	23.44	Comments sought from D/o AHD&F on 23.3.2017
34.	Pet Fish, Chennai 01/53/8/1442/AM17/P-31/IC	17.03.17	148600 Nos. Of Ornamental Fishes	45.00	Comments sought from D/o AHD&F on 21.3.2017

35.	Indian institute of Technology, Kharagpur 01/53/8/1472/AM17/I-50/IC	27.03.17	9 Nos. Of Mice	2.86	Approved as recommended by D/o AHD&F O.M. No. 110-105/2016 (NF-T) dated 18.04.17
RA Kolkata may issue the import authorization to the applicant for import of 9 nos. of Mice from USA for R&D purpose for a CIF value Rs.2,86,419.83 (USD 4206.18) subject to the conditions mentioned in the DAHD&F O.M. No. 110-105/2016 (NF-T) dated 18.04.17 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Kolkata.					
36.	Advinus Therapeutics Ltd., Bengaluru 01/53/8/1442/AM17/A-79/IC	29.03.17	10 Nos. Of Mini Pigs	24.75	Comments sought from D/o AHD&F on 29.3.2017
37.	Indian institute of Technology, Kharagpur 01/53/8/1472/AM17/I-49/IC	22.3.17	268 Nos. Of Mice	41.19	Approved as recommended by D/o AHD&F vide their O.M. No. 110-105/2016 (NF-T) dated 18.04.17.
RA Kolkata may issue the import authorization to the applicant for import of 268 nos of Mice from USA for R&D purpose for a CIF value Rs.41,19,763/- (USD 61489.14) subject to the conditions mentioned in the D/o AHD&F O.M. No. 110-105/2016 (NF-T) dated 18.04.17 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Kolkata.					
Part-2 - Department of Industrial Policy & Promotion (DIPP) & Ministry of Environment, Forest & Climate Change (MoEF&CC)					
38.	Gravita India Ltd., Jaipur 01/53/162/Misc/AM17/G-11/IC	3.2.2016	10000 MT of battery scrap & battery waste / lead acid battery scrap	6800.00	MoEF&CC vide OM No. 5-13/2013-HSMD dated 03.02.17 have informed that the matter was discussed in 72 nd meeting of Expert Committee and recommended site visit of both the units in the current year Recommended for 7326 MTs by DIPP vide OM No. 9/42/2016-TSW dated 22.08.16
39.	Usher Eco Power Ltd., 01/53/162/MISC/AM17/U-3/IC	23.08.16	50 MT of rice husk ash	10.42	DIPP vide OM No. 9/55/2016-TSW dated 29.09.2016 has recommended the proposal subject to NOC of MoEF&CC. Comments sought from MoEF&CC vide OM dated 03.10.2016 and 31.03.17.
40.	Shree Rubber Tech, Nagpur 01/53/8/494/AM17/S-44/IC	09.08.16	6242 MT of waste / scrap / used rubber tyres & tubes (with side wall cut / multicut / shreds)	307.35	Comments sought from MOEF on 06.09.16. MoEF&CC vide OM No. 5-13/2013-HSMD dated 03.02.17 have informed that the application is under process. Recommended for 1332 MTs by DIPP vide OM No. 9/54/2016-TSW dated 28.11.2016.
41.	Kesar Colour Chem Industries, Mumbai 01/53/8/173/AM17/K-9/IC	08.09.16	5 MT of Refused derived fuel	5000.00	DIPP vide OM No. 9/32/2016-TSW on 29.09.16 has suggested that in the first instance, the firm may be advised to seek NOC from MoEF & CC. Comments from MoEF&CC on 31.03.17.
42.	Kavita Overseas Pvt. Ltd., Delhi 01/53/8/810/AM17/K-15/IC	25.10.16	4000 MT of lead scrap (isri code: radio, rack, rope, relay, rent & rail)	2144.00	Comments sought from MOEF & CC on 31.10.16. MoEF&CC vide OM No. 5-13/2013-HSMD dated 03.02.17 have informed that the application is under process. DIPP vide OM dated 09.03.17 has sought information from the firm.
43.	GRP Ltd., Mumbai 01/53/8/1057/AM17/G-22/IC	28.12.16	5000 MT of used waste & scrap rubber tyres, cut into two or multiple cut pieces, press/baled or in shred forms	335.00	Comments sought from MOEF on 02.01.2017 and 11.04.17 Recommended by DIPP vide OM No. 9/1/2017-TSW dated 20.01.17
44.	Simar Port Pvt. Ltd., Mumbai 01/53/8/1192/AM17/S-70/IC	23.01.17	5000000 MT of stone boulders weighing not	4760.00	Comments sought from Ministry of Shipping on 03.03.17.

			more than 8.0 mt each		DIPP vide OM No. 9/9/2017-TSW dated 15.02.17 has given their NOC subject to NOC from Ministry of Shipping. Comments sought from Ministry of Shipping on 03.03.17.
45.	Pilot Industries Ltd., Delhi 01/53/8/1176 /AM17/P-27/IC	30.01.17	10000 MT of waste acid lead batteries (isri: rail & rain, radio, rack, relay, rope, rake)	578.34	Comments sought from MoEF on 15.02.2017 DIPP vide O.M. No. 9/13/2017-TSW dated 22.02.2017 has sought information from the firm.
46.	Pilot Industries Ltd., Delhi 01/53/8/1157 /AM17/P-26/IC	12.01.17	7500 MT of waste acid lead batteries (isri: rail & rain, radio, rack, relay, rope, rake)	433.75	Comments sought from MoEF on 15.02.2017 DIPP vide O.M. No. 9/13/2017-TSW dated 22.02.2017 has sought information from the firm
47.	Sadguru Enterprises, Wada 01/53/8/1321/AM17/S-103/IC	17.02.17	3500 MT of scrap of waste rubber tyres in shredded or 1 cut or 2 cuts or 3 cuts & scrap of waste rubber tyres	8.33	Comments sought from MoEF & DIPP on 09.03.2017.
48.	Asha Import & Export, Ghaziabad 01/53/162/56 /AM17/A-76/IC	06.03.17	10000 MT of used rubber tyres with multiple cuts or shredded or press baled	25.20	Approved as recommended by DIPP vide OM No. 9/18/2017-TSW/43 dated 29.03.17 and MoEF&CC vide OM No.23-99/2015-HSMD dated 02.03.17.
CLA, New Delhi may issue the import authorization to the applicant for import of 1500 MTs of Used Rubber Tyres (Multiple cuts / single cut / shredded) (Press baled or Loose) from GCA for a proportionate CIF value subject to the conditions mentioned in the MoEF&CC OM No.23-99/2015-HSMD dated 02.03.17 and actual user condition besides other usual conditions of import authorisation. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.					
49.	Satyam Rubber Co., Morbi, Gujarat 01/53/8/1378 /AM17/S-104/IC	08.03.17	2000 Mt Of Rubber Scrap Of Tubes, Tyres, Conveyor Belts, Etc.	10.00	Comments sought from MoEF on 15.03.2017 DIPP vide OM No. 9/19/2017-TSW/42 dated 30.03.17 has sought information from the firm.
50.	Western India Oil Company, Mumbai 01/53/8/929/AM17/W-9/IC	05.03.17	Enhancement Of Quantity Of Old Or Used Rubber Tyre Scrap With Multiple Cuts / Shredded / One Cut	2980.80	Approved as recommended by DIPP vide OM No. 9/64/2016-TSW/60 dated 19.04.17 and MoEF&CC vide OM No. 23-126/2014-HSMD dated 17.10.16.
RA Mumbai may enhance the quantity of used/old tyre scrap (multiple cuts / shredded / one – cut) in press baled or loose form from 3644 MTs to 8000 MTs with proportionate increase in CIF value, without any change in other terms of import authorization No. 0350003326 dated 04 01.17 and the conditions imposed vide Sl. No. 87 of minutes of EFC meeting No. 9/AM17 dated 15.12.2016.					
51.	S&J Granulate Solutions (P) Ltd., Mumbai 01/53/8/436/AM17/S-37/IC	13.01.17	Enhancement Of Quantity Of Old Or Used Rubber Tyre Scrap With Multiple Cuts / Shredded / Press Baled	proportionate	Approved as recommended by DIPP vide OM No. 9/47/2016-TSW/59 dated 19.04.17 and MoEF&CC vide OM No. 5-19/2011-HSMD dated 12.01.17.
RA Mumbai may enhance the quantity Old and Used Rubber Tyre (Cut / Shredded / Baled Press) from GCA countries from 40,950 MTs to 49,108 MTs with proportionate increase in CIF value, without any change in other terms and conditions of import authorization No.0350003225 dated 2.9.2016 and the conditions imposed vide Sl. No. 74 of minutes of EFC meeting No. 10/AM17 dated 19.1.2017.					
52.	Sreemrr Eco Green Industries Pvt. Ltd., Hyderabad 01/53/8/00008/AM18/S-1/IC	05.04.17	2500 MT Used Rubber Tyres (Cut / Shredded / Baled Press) By	175.00	Approved as recommended by DIPP vide OM No. 9/25/2017-TSW/58 dated 19.04.17 and MoEF&CC vide OM No. 23-134/2013-HSMD dated 01.02.2016.
RA Secunderabad may issue the import authorization to the applicant for import of 2500 MTs of old & used Rubber Tyres Scrap (multi-cut/shredded) (loose or Press Baled) from all GCA countries for a proportionate CIF value subject to the conditions mentioned in the MOEF&CC vide O.M. 23-134/2013-HSMD dated 1.2.2016 and actual user condition beside other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Secunderabad					
53.	Ambuja Cement, Somnath 01/53/8/1444/AM17/A-78/IC	20.03.17	40000 MT OF TYRE CHIPS (TYRE	1072.00	Comments sought from MoEF&CC on 22.03.2017

			DERIVED FUEL / SHREDDED TYRES)		Recommended by DIPP vide OM No. 9/21/2017-TSW/48 dated 06.04.17.
54.	Valmerk Rubber Industries, Ganga Nagar, Rajasthan 01/53/162/56/AM17/V-33/IC	14.03.17	20000 MT OF USED RUBBER SCRAP (WITH MULTIPLE CUTS / SHREDDED / PRESS BALED)	950.00	Approved as recommended by DIPP vide OM No. 9/22/2017-TSW/50 dated 10.04.17 and MoEF&CC vide O.M. No. 23-179/2015-HSMD dt.22.02.2017.
RA Jaipur may issue the import authorization to the applicant for import of 20,000 MTs of used rubber tyre scrap (multi-cuts/shredded) (Loose or Press baled) from GCA for a proportionate CIF value subject to the conditions mentioned in the MoEF&CC vide O.M. No. 23-179/2015-HSMD dated 22.02.2017 and actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Jaipur.					
55.	ISGEC Hitachi Zosen Ltd., Nodia 01/53/8/1428/AM17/I-47/IC	15.03.17	64 Nos. Of Re-Treated Tyres (For Use In 650mt Hydraulic In Plant Movement And Jacking System)	31.93	DIPP vide OM No. 9/23/2017-TSW/46 dated 31.03.2017 has sought information from the firm.
56.	Singodaa Industries, Bharuch 01/53/162/00062 /AM17/S-107/IC	17.03.17	20000 Mt Of Battery Plate Scrap	1400.00	Comments sought from MoEF&CC on 20.03.2017 Recommended by DIPP vide OM No. 9/20/2017-TSW/49 dated 10.04.17.
57.	Bhagwati Metalloys Pvt. Ltd., Patna 01/53/8/0006/AM18/B-2/IC	05.04.17	1500 Mt Of Lead Battery Plates	1079.26	Approved as recommended by DIPP vide OM No. 9/26/2017-TSW/57 dated 19.04.17 and MoEF&CC vide OM No. 23-168/2015-HSMD dated 21.07.16 (Confirmation sought from MoEF&CC)
RA Patna may issue the import authorization to the applicant for import of 736 MTs of Lead Scrap (ISRI Code: Radio, Rakes, Rent, Relays, Ropes, Rails and Racks) from Australia, Singapore, Dubai for a proportionate CIF value subject to the conditions mentioned in MOEF&CC vide O.M. No.23-168/2015-HSMD dated 21.7.2016 subject to actual user condition beside other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Patna.					
58.	Telengana Rubber Industry, Hyderabad 01/53/162/MISC/AM16/T-42/IC	15.4.17	Enhancement In The Quantity Of Used Rubber Tyres With Multiple Cuts Or Shredded Or Press Baled	7.14	Approved as recommended by DIPP vide their U.O.No.9/13/2016-TSW/63 dated 21.4.2017 and MoEF&CC vide OM No. 23-140/2015-HSMD dated 12.4.2017
RA Secunderabad may enhance the quantity Old and Used Tyre scrap (multiple cuts / shreds/ press baled) from GCA countries from 4725 MTs to 5072 MTs with proportionate increase in CIF value of import authorization No.0950000627 dated 22.7.2016 without any change in other terms and conditions imposed vide Sl. No. 119 of minutes of EFC meeting No. 3/AM17 dated 24.6.2016 and MOEF&CC O.M. No.23-140/2015-HSMD dated 12.4.2017. The enclosures will be sent by e-mail to the applicant and RA Secunderabad.					
Part-3 Ministry of Steel					
59.	Bansal Brothers , Bhilai 01/53/8/979/AM17/B-19/IC	07.12.16	20 M.T. of Niobium Concentrate	68	Deferred for want of comments from D/o Atomic Energy on 29.3.17.
60.	Arfin India Ltd., Ahmedabad 01/53/162/Misc/AM17/A-69/IC	22.02.17	100 MTs of Titanium Scrap	110.40	Approved as recommended by M/o Steel vide U.O. No. 2(5)/2017-TW dated 03.04.17
RA, Ahmedabad may issue import authorisation for import of 100 MTs Titanium Scrap (Grade II: Ti: 98% Si: 1% Max & Balance Aluminum and Grade 5: Ti:98% & Al:4-5%) from U.K. for a CIF value of Rs. 1,10,40,000/- (US\$ 1,60,000)for manufacturing of Ferro Titanium (Ti: 65-70%), Fe: 25-30% and Al: 4-5%) with actual user condition as well as with the condition that the scrap does not contain any radioactive material or does not have any trace of radioactivity or any other unknown toxic element and the laid down procedure for import of scrap must be followed scrupulously besides other usual condition of import authorization.					
61.	Bihar Foundry & Casting Ltd., Ranchi 01/53/162/MISC/AM17/B-31/IC	14.3.17	50,000 MTs of Ferro Manganese Slag	2137.5	Comments sought from M/o Steel on 20.03.2017
Part-4 Department of Chemicals & Petrochemicals (DC&PC) & Ministry of Environment & Forests (MoEF)					
62.	Chirag Enterprise, Jamnagar 01/53/162/1126/AM-16/C-46/IC	21.03.16	2000 MTs of Acrylic Plastic scrap	630.00	Comments awaited from MoEF&CC. Recommended for 800 MTs by C&PC vide OM No. 25016/2/2013-PC II dated 10.03.16

63.	Meghmani Organics Ltd, Ahmedabad 01/53/8/691/AM-16/M-78/IC	31.03.16	170000 Kgs of Carbon tetra chloride	17.19	Recommended for 170 MTs by MoEF&CC vide OM No. 11/7/2016-OC dated 26.04.16. Comments sought from D/o C&PC on 06.04.16
64.	Rajdeep Plastics, Jamnagar 01/53/8/43/AM-17/R-4/IC	27.04.16	500 MTs of Acrylic Plastic Scrap,	204.00	Comments sought from D/o C & PC on 05.05.2016 Comments awaited from MoEF&CC.
65.	Globe Products, Jamnagar 01/53/8/42/AM-17/G-3/IC	27.04.16	500 MTs of Acrylic Plastic Sheets Scrap,	204.00	Comments sought from C & PC on 5.05.2016 Comments awaited from MoEF&CC.
66.	Gadre Marine Exports Pvt Ltd, Ratnagiri. 01/53/8/00069/AM17/G-6/IC	11.05.16	600 Cubic Meter of Anaerobic Granular Start- up Sludge	91.26	Comments sought from D/o C & PC on 19.5.16
67.	United States Pharmacopeia India Pvt. Ltd, Hyderabad 01/53/8/295/AM17/U-2/IC	22.06.16	5 Litre of 1,1,1, Trichloroethane	7.20	Comments sought from D/o C&PC on 04.07.16
68.	Sun Acrylics Pvt. Ltd., Mumbai 01/53/162/Misc/AM17/S-66/IC	19.10.16	460 M.T Acrylic Plastic Sheet Scrap	161.00	Comments awaited from MoEF&CC & C&PC.
69.	Shree Ganesh Vyapar Udyog, Mumbai 01/53/162/Misc/AM17/S-65/IC	19.10.16	320 M.T Acrylic Plastic Sheet Scrap	112.00	Comments sought from MOEF & D/o C & PC on 24.10.16. MoEF&CC vide OM No. 5-13/2013-HSMD dated 03.02.17 and 31.03.17.
70.	Saarjay Chemicals Pvt. Ltd, Ahmedabad 01/53/8/1089/AM17/S-83/IC	05.01.17	100 MTs of Zinc Ash	41.40	Comments sought from D/o C&PC on 25.01.17
71.	Shree Cement Ltd., Ajmer 01/53/8/1485/AM17/S-111/IC	29.3.17	500 Tons of Solid Recovered Fuel (SRF) – Allied Industrial/ Commercial Waste	6.86	Comments sought from D/o C&PC and MoEF&CC on 7.04.2017
72.	M/s MM Aqua Technologies Ltd. , Gurgaon 01/53/162/MISC/AM17/M-42/IC	28.02.17	1000 MTs of Plastic Scrap	374.0	Comments sought from D/o C&PC & MoEF&CC on 8.03.17
73.	Om Vinyl Pvt. Ltd., Mumbai 01/53/8/1981/AM17/O-12/IC	27.03.17	100 MTs of PVC Scrap	35.0	Comments sought from D/o C&PC & MoEF on 29.03.17
74.	M/s RMG Polyvinyl India Ltd., Ghaziabad 01/53/8/1476/AM17/R-44/IC	27.03.17	500 MTs of Industrial Reject of PVC Films	167.5	Comments sought from D/o C&PC and MoEF on 29 .03.17
75.	M/s. HBL Power System Ltd., Hyd 01/53/162/160/AM16/H-6/IC	22.5.2015	454 Numbers Spent Nickel Cadmium Batteries (HBL make)	1036.5 6	Approved as recommended by DIPP vide their O.M. 9/44/2015-TSW/185 dated 20.7.2015 and MOEF&CC O.M. NO.5-30/2010-HSMD dated 17.4.2017

RA, Hyderabad may issue the import authorization to the applicant for import of 454 Nos. (77 MTs) of Spent Nickel Cadmium Batteries (HBL make) from France & Germany for a CIF value of Rs.10,36,56,712/- (Euro 15,32,250) subject to actual user condition and the conditions mentioned in the MOEF&CC O.M. Nos. 5-30/2010-HSMD dated 17.4.2017. The enclosures will be sent by e-mail to the applicant and RA, Hyderabad

Part-5 Department of Electronics & Information Technology (Deity) & Ministry of Environment & Forests (MoEF)

76.	Greenscape Eco Management Pvt Ltd, New 01/53/8/648/AM17/G-14/IC	12.09.16	82.5 MT of Used Electricals & Electronic Equipments as per ANF- 2M	416.50	Approved as recommended by MoEF&CC vide OM No. 23- 3/2016-HSMD dated 04.04.16 and Deity vide OM No. 16(16)/2016-IPHW dated 09.03.17 (Confirmation from MoEF&CC has been received by e-mail dated 05.04.17)
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CLA New Delhi may issue the import authorization to the applicant for import of 82.5 MT of used Electricals & Electronics Equipments (as per quantity & description mentioned in DeitY OM No. 16(16)/2016-IPHW dated 09.03.17) from USA, Canada, Belgium, Germany, Singapore, Australia, Dubai, China, Hong Kong, Thailand, Austria, Bulgaria, Denmark, Finland, France, Ireland, Italy, Luxembourg, Netherland, Poland, Spain, Sweden, UK for a CIF value of Rs.41,650,000/- (USD \$ 6,12,500) subject to the conditions mentioned in the DeitY O.M. No.16(16)/2016 IPHW dated 09.03.2017 and MoEF&CC OM No. 23-3/2016-

HSMD dated 04.04.16 and subject to actual user condition besides other usual condition of import authorisation. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.

77.	ICT Service Management solutions India Pvt. Ltd, Bangalore 01/53/8/667/AM17/I-23/IC	14.09.16	11700 nos of Refurbished Laptop	274.53	Recommended for 5775 Nos. by MoEF&CC vide OM No. 23-161/2016-HSMD dated 18.01.17. Deity vide letter dated 10.10.2016 has sought information from the firm.
78.	Seal Infotech Pvt Ltd, Chennai 01/53/8/658/AM17/S-58/IC	14.09.16	146 nos of support Services as per ANF-2M	18.32	Comments sought from MOEF on 22.09.16. MoEF&CC vide OM No. 5-13/2013-HSMD dated 03.02.17 have informed that the application is under process. Deity vide Letter No. 16(19)/2016-IPHW dated 29.12.16 has sought information from the firm. Deity vide Letter No. 16(19)/2016-IPHW dated 17.02.17 has informed the firm that if no information has been received within 15 days, the case may be treated as closed.
79.	M/s Spatika Digital Solutions Pvt. Ltd.	01.12.16	337 Computer Parts	19.75	Deity vide letter No. 16(17)/2016-IPHW dated 29.12.16 has sought information from the firm. . Deity vide Letter No. 16(17)/2016-IPHW dated 17.02.17 has informed the firm that if no information has been received within 15 days, the case may be treated as closed. Comments sought from MoEF&CC vide OM dated 05.12.16.
80.	IBM India Pvt Ltd, Bangalore 01/53/8/958/AM17/I-39/IC	06.12.16	14650 nos. of Composite of Refurbished Computers Parts	7710.45	Comments sought from MOEF on 07.12.16 Deity vide Letter No. 16(18)/2016-IPHW dated 03.01.17 has sought information from the firm. Deity vide Letter No. 16(18)/2016-IPHW dated 17.02.17 has informed the firm that if no information has been received within 15 days, the case may be treated as closed.
81.	M/s SQ World Ltd., Hyderabad 01/53/162/MISC/AM17/S-110/IC	23.03.17	13 Lakh units of used Laptop & Peripherals & Spare	25.0	Comments sought from Deity & MoEF on 30.03.17
82.	M/s Piramal Enterprises Ltd. , Mumbai 01/53/8/1370/AM17/P-29/IC	01.03.17	108 MTs of TFEC (HCFC R133A)	335.34	Comments sought from MoEF&CC on 8.03.2017
Part-7 Ministry of Environment & Forests, Ozone Cell [MoEF(O)]					
83.	Stallion Enterprises, Mumbai 01/53/8/559/AM17/S-47/IC	26.08.16	10 M.T of R 124	102.51	MoEF&CC vide OM dated 18.01.17 has sought information from the firm.
84.	Industrial Atomizer Co. Mumbai 01/53/8/1267/AM17/I-43/IC	--	80 MTs of 1-1-Dichloro-1-Fluoroethane (HCFC-141B)	235.20	Comments sought from MoEF as on 14.02.2017
85.	Gujarat Fluorochemicals Ltd. ,	19.01.17	500 MTs of R-142B (1-	875	Approved as recommended by

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	Vadodara 01/53/8/1181/AM17/G-25/IC		Chloro-1, 1-Difluoroethane		MoEF&CC vide OM No.11/2/2017-OC dated 11.04.2017.
RA Vadodara may issue the import authorization to the applicant for import of 500 MTs of HCFC R-142 b (1-Chloro-1, 1-Difluoroethane) for feedstock application, from GCA for a CIF value of Rs.8,75,00,000 (USD 12,50,000) subject to actual user condition besides other usual condition of import authorization.					
86.	Krishna Antioxidants Pvt. Ltd., Mumbai 01/53/8/1492/AM17/K-32/IC	03.04.17	20,000 Kgs Of HCFC-141b (1,1-Dichloro-1fluoroethane)	53.60	Comments sought from MoEF&CC on 3.4.17
Part-8 Ministry of Environment & Forests, Wildlife Division [MoEF(WL)]					
87.	Ziaul Hoque (Proprietor Firdous Industries), Assam 01/53/162/1131/AM-16/Z-5/IC	28.03.16	7.5 Kgs of Thymelaeaceae Aquilaria crassna (Compound Oil)	0.51	Comments sought from MOEF (WL) on 31.03.2016.
88.	Gautam Trading Company, Delhi 01/53/162/MISC/AM-17/G-2/IC	26.4.16	40 M.T. of Saussurea Lappa	12.99	MOEF & CC(WL) has sought information vide OM no. 3-44/2016/WL dated 30.05.2016 Comments sought from AYUSH on 03.05.16
89.	Asim Ghosh, Mumbai 01/53/8/598/AM17/A-34/IC	01.09.16	01 nos of Male Bull Eik Trophy (Taxidermy)	1.75	MOEF(WL) vide letter dated 25.10.2016 has sought information from Wildlife Institute of India.
90.	Kushaldeep Singh Dhillon, Chandigarh 01/53/8/705/AM17/K-14/IC	29.09.16	7 pcs of Animal Trophies legally Hunted	3.63	Approved as recommended by MoEF&CC vide OM No. 3-86/2016/WL dated 22.03.17
RA Chandigarh may issue the import authorization to the applicant for import of 3 Pcs of Animal Trophies from South Africa for a proportionate CIF value subject to the conditions mentioned in the MoEF&CC (WL) vide O.M No.3-86/2016/WL dated 22.03.17 and actual user condition beside other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chandigarh.					
91.	M/s Yashoda International, Faridabad 01/53/171/68/AM17/Y-1/IC	01.12.16	18 Tons of Grade B Foam Scrap	4.41	Comments sought from MOEF&C&PC on 06.12.2016
92.	M/s Dr. T. Prabhakar Chowdary, Hyderabad 01/53/8/1132/AM17/T-30/IC	10.01.17	21nos of Taxidermy Animal Mount	1.87	MoEF&CC vide letter dated 07.04.2017 has sought information from Wildlife Institute of India, Dehradun.
93.	Dr. T. Aditya Chowdary, Hyderabad 01/53/8/1118/AM17/T-28/IC	06.01.17	21nos of Taxidermy Animal Mount	2.98	Comments sought from MOEF(WL) on 13.01.2017
94.	M/s Sarvat Mahmood, Hyderabad 01/53/8/1209/AM17/S-92/IC	30.01.17	23 nos of Taxidermy Animal Mounts	2.70	MOEF&CC vide letter dated 27.03.2017 has sought information from Wildlife Institute of India, Dehradun.
95.	G. Amarender Reddy, Hyderabad 01/53/8/1249/AM17/G-29/IC	9.02.17	22nos of Taxidermy Animal Mounts	2.79	Comments sought from MOEF(WL) 9.2.2017
96.	G. Abhinav Ram Reddy, Hyderabad 01/53/8/1248/AM17/G-28/IC	9.02.17	23nos of Hunted Animal Trophies	2	Comments sought from MOEF(WL) 9.2.2017
97.	K.R. Suresh Reddy, Hyderabad 01/53/8/1286/AM17/K-24/IC	16.02.17	21nos of Taxidermy Animal Mounts	1.99	Comments sought from MoEF(WL) as on 17.02.2017
98.	Hi-Tech Advance Products, Indore 01/53/8/1372/AM17/H-30/IC	02.03.17	8sets of veterinary Equipment/Tranquilizer Equipment/Co2-Injection rifle Accessories	13.32	Approved as recommended by MoEF&CC vide OM No. 3-17/2017/WL dated 14.03.17
RA Indore may issue the import authorization to the applicant for import of 8 sets of Veterinary Equipment/Tranquilizer Equipment/Co2-Injection Rifle Accessories (as per quantity and description mentioned in the MoEF&CC OM No. 3-17/2017/WL dated 14.03.17) from Denmark for a CIF value of Rs.13,32,010 (EURO 18385.23) subject to the conditions mentioned in the MoEF&CC (WL) O.M No. 3-17/2017/WL dated 14.03.17 besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Indore.					
99.	M/s Sruthi Ramesh, Kannur 01/53/8/1479/AM17/S-109/IC	27.3.17	1 no of African Grey parrot	00.10	Comments sought from D/o AHD&F&MoEF&CC on 29.3.2017
100.	M/s Hi-Tech Advance Products,	5.04.17	Veterinary	11.24	Comments sought from

	Indore 01/53/8/00003/AM18/H-1/IC		Equipment/Tranquilizer Equipment / Co2 Injection Rifle & Accessories		MoEF&CC on 6.4.17
PART- 9 D/o Heavy Industry					
101.	M/s Schneider Electric System 01/53/8/928/AM17/S-73/IC	29.11.16	1921 nos of Switch Chassis	15.28	DHI vide communication No. TSWB 2/03/2017 dated 15.03.17 has suggested to seek comments from D/o IET in the matter.
102.	Vidur Tools Pvt. Ltd., Navi Mumbai 01/53/8/1454/AM17/V-34/IC	21.3.17	100 MTs of Tungesten Scrap	1500.0	Department of Heavy Industry vide communication No. TSW(B) dated 02.04.17 has suggested to seek information from the firm.
Part-10 (A) Ministry of Home Affairs (MHA)-Prov. Division					
103.	National Security Guard, New Delhi 01/53/162/950/AM-15/N-47/IC	11.3.15	128 nos. of Sniper Rifle as per Annexure-A of application.	951.53	Comments sought from MHA on 24.3.15
104.	OIS Advanced Technology Pvt. Ltd., New Delhi 01/53/8/577/AM-16/O-9/IC	14.1.16	03 nos. of Night Vision Devices.	5.53	MHA vide OM No. 24011/11/2013-Prov.I dated 17.01.17 has informed that PM Division deal with the NOCs for CAPFS/State Police only. Application has been sent to IS Division of MHA
105.	OIS Advanced Technology Pvt. Ltd., New Delhi 01/53/8/576/AM-16/O-8/IC	14.1.16	01 no. of UAV/DRONE System.	6.17	MHA vide OM No. 24011/11/2013-Prov.I dated 17.01.17 has informed that PM Division deal with the NOCs for CAPFS/State Police only. Application has been sent to IS Division of MHA
106.	Avaana Software & Services Pvt. Ltd, New Delhi 01/53/8/131/AM-14/A-23/IC	23.02.16	500 Nos. of unmanned Aerial Vehicle	250.00	MHA vide OM No. 24011/11/2013-Prov.I dated 17.01.17 has informed that PM Division deal with the NOCs for CAPFS/State Police only. Application has been sent to IS Division of MHA on
107.	Commandant, 47BN PAC Task Force, Ghaziabad 01/53/162/1100/AM-16/C- 45/IC	14.03.16	Taser X2 Electronics Disabling Device (EDD)	7.44	Approved as recommended by MHA vide OM No. IV- 24011/11/2013-Prov.I-603 dated 25.04.2017
CLA New Delhi may issue the import authorization to the applicant for import of 88 Nos. of Taser X2 Electronics Disabling Device (EDD) [as per quantity and description mentioned in the annexure] from USA for a CIF value of Rs.7,44,855/- (USD 10795) subject to actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
108.	WW Defsys Pvt. Ltd, New Delhi. 01/53/8/00062/AM-17/W- 3/IC	9.05.16	17 nos of Night Vision Binocular DIANA3X	34.05	Approved as recommended by MHA vide OM No. IV- 24011/11/2013-Prov.I-603 dated 25.04.2017
CLA New Delhi may issue the import authorization to the applicant for import of 17 Nos. of Night Vision Binocular DIANA3X from GCA for supply to Odisha Police, for a CIF value of Rs.34,05,797/- (USD 51,215) subject to actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
109.	Rolta India Ltd, Mumbai 01/53/8/521/AM17/R-14/IC	17.08.16	8 nos of Hand held Thermal Imager	172.52	MHA vide U.O. dated 15.03.17 has sought information from security agencies.
110.	DG Indo-Tibetan Border Police, New Delhi 01/53/8/524/AM17/T-15/IC	18.08.16	05 nos of Water jet Disrupter Model Recoilless Disrupter WJD with 50 nos of cartridge	51.91	MHA vide U.O dated 15.03.2017 has sought information from the security agencies.
111.	OIS Advanced Technology Pvt. Ltd, New Delhi 01/53/8/571/AM17/O-3/IC	29.08.16	60 nos of Night Vision Monocular	80.00	MHA vide letter dated 07.11.16 has sought information from AIG, Chhattisgarh.
112.	Continental Defence Solutions P Ltd, New Delhi	4.11.16	1 nos of Sniper Rifle & 300 nos of Ammunition	.203	Comments sought from MHA on 21.11.16

	01/53/8/871/AM17/C-19/IC				
113.	National Security Guard, New Delhi 01/53/8/889/AM17/N-23/IC	9.11.16	140 Nos. of Simuntion Systems	343.25	Comments sought from MHA on 24.11.2016
114.	M/s Economic Explosives, Nagpur 01/53/8/936/AM17/E-17/IC	05.12.16	35000 nos of Ammunition 40mm HE for UGL and 200421 nos of Grenades 30mm HE for Automatic Grade Launchers(AGL)	7827.74	MHA vide ID dated 11.01.17 has sought information from the firm which has been communicated to the firm on 03.02.2017
115.	M/s National Security Guard, New Delhi 01/53/8/589/AM17/S-68/IC	30.12.16	12480 nos of Cartridge .338 Lapua Mag B408 16.2g/250 gr FMJBT Lock Base and 6240 nos of Cartridge .338 Lapua Mag N508 15.0g/231gr naturalis Patruuna Ammunition	444.72	Comments sought from MHA 11.11.2016
116.	M/s Alpha Design Technologies Pvt. Ltd. , Bangalore 01/53/8/1122/AM17/A-60/IC	06.01.17	12 nos of corner Shot CSM Model-FN57	37.92	MHA vide Letter No. 13012/01/16-Prov.II dated 07.02.17 has sought information from the applicant.
117.	M/s Tonbo Imaging India Pvt. Ltd. , Bengaluru 01/53/8/1185/AM17/T-35/IC	18.01.17	75nos of Rifle Mounted Thermal Imager EK640-75	392.70	Comments sought from MHA 24.1.2017
118.	M/s National Security Guard, New Delhi 01/53/8/1300/AM17/N-32/IC	21.02.17	350nos of Procurement of Barrel with receiver assembly for SMG MP5	178.59	Comments sought for MHA 27.2.2017
119.	M/s National Security Guard, New Delhi 01/53/8/1325/AM17/N-34/IC	23.02.17	6nos of Sub Machine Gun MP9(9x19MM)	14.79	Comments sought for MHA 7.3.2017.
120.	M/s National Security Guard, New Delhi 01/53/8/1324/AM17/N-33/IC	23.02.17	6 sets of wireless Spy Camera with Transmission Systems (Multiple camera Systems with one control systems)	358.58	MHA vide letter No. IV- 20011/02/2017-Prov-I-403 dated 15.03.17 has sought information from the applicant.
121.	Dinex India Pvt. Ltd, Dehradun 01/53/8/1318/AM17/D-21/IC	23.02.17	300000nos of Empty Cases, unprimed Hulls neutron++ Rosso 127012	8.62	MHA vide ID dated 31.03.17 has sought information from the firm, which has been communicated to the firm on 13.04.17
122.	M/s Kraska Zone Training Pvt. Ltd., Navi Mumbai 01/53/8/1448/AM17/K-31/IC	29.3.17	105400 "Paintball Marker"	505.08	Comments sought for MHA 22.3.2017
Part-10 (B) Ministry of Home Affairs (MHA)-IS Division					
123.	Gajanana Gun House, Surat 01/53/8/693/AM17/G-18/IC	26.09.16	20,000 Nos of Arms & Ammunition as per ANF-2M	110.00	Case closed as MHA has ask the firm to apply afresh under the provisions of Arms Rules, 2016.
124.	World Sales Corporation, New Delhi 01/53/8/736/AM17/W-7/IC	10.10.16	3,78,000 nos of Arms & Ammunition	84.35	Comments sought from MHA on 19.10.16
125.	Sharda Gun House, New Delhi 01/53/8/452/AM17/S-41/IC	13.10.16	2500 Nos of Air Pistols/ Air Rifles/ Air Guns	140.00	Comments sought from MHA on 03.11.16
126.	Abhinav Futuristics Pvt Ltd, New Delhi 01/53/8/831/AM17/A-43/IC	27.10.16	10000 Nos of PCP Air Pistol.177 Cal (7.5 Joules) and 1000 Nos of Air Pistol. 177 Cal (7.5 Joules)	1555.9 5	MHA vide OM No. V 11026/139/2016-Arms dated 25.03.2017 has informed that if the firm have a valid license, they may send a certified copy of it and if not, then first they may apply to obtain license, before applying for import of these restricted items. The same has been communicated to the firm on 11.04.17. Reply received on 13.04.17. Matter forwarded to MHA.
127.	Abhinav Futuristics Pvt Ltd, New Delhi 01/53/8/832/AM17/A-44/IC	27.10.16	10000 Nos of APX Air Rifle. 177 Cal (7 Joules) and 1000 Nos of Air Rifle. 177 Cal (7.5 Joules)	1555.9 5	MHA has informed that if the firm have a valid license, they may send a certified copy of it and if not, then first they may apply to obtain

					license, before applying for import of these restricted items. The same has been communicated to the firm on 11.04.17. Reply received on 13.04.17. Matter forwarded to MHA.
128.	Amandeep Kaur Dhawan, New Delhi 01/53/8/761/AM17/A-41/IC	13.10.16	2 Nos. of .357 Pistol with Spare barrel with accessories	3.12	Approved as recommended by MHA vide OM No.V11026/134/2016-Arms dated 23.03.17.
CLA New Delhi may issue the import authorization to the applicant for import of 2 nos. of .357 SIG (without accessories) from GCA for a proportionate CIF value subject to actual user condition besides other usual conditions of import authorization.					
129.	M/s JD Sports, New Delhi 01/53/8/589/AM17/J-13/IC	13.10.16	500 nos of Blank Pistol	40.00	Comments sought for MHA 11.11.2016
130.	M/s Shobha ANO Prints Pvt. Ltd. Hyderabad 01/53/8/1034/AM17/S-78/IC	23.12.16	4 nos of Hand Held Thermal Binocular (Sii HB) and 05 nos Android Thermography Camera	39	Approved as recommended by MHA vide OM No. IV-24011/11/2013-Prov.I-603 dated 25.04.2017
RA Hyderabad may issue the import authorization to the applicant for import of 4 nos of Hand Held Thermal Binocular (Sii HB) and 05 nos Android Thermography Camera from Israel for supply to CRPF, New Delhi for a CIF value of Rs.33,12,000/- (USD 55,500) subject to other usual condition of import authorization.					
131.	M/s VKC & Sons Advanced devices Pvt. Ltd., New Delhi 01/53/8/1064/AM17/V-24/IC	03.01.17	2500 Pcs of air Pistol .177 cal(1.9 Joules)	125.33	Comments sought for MHA 06.01.2017
132.	M/s Bhargav Arms Company, Jammu 01/53/8/1125/AM17/B-22/IC	09.01.17	674 nos of Arms & Ammunition	20.19	Comments sought for MHA 13.1.2017
133.	M/s Dinex India Pvt. Ltd., Dehradun 01/53/8/1194/AM17/D-18/IC	29.01.17	150,000nos of Primed Hulls 12 70 16	4.38	Comments sought for MHA 27.1.2017. MHA vide OM dated has sought information from the firm. The same has been communicated to the firm on 13.03.17
134.	M/s Ankur Flourides, Ghaziabad 01/53/8/1376/AM17/A-74/IC	6.3.17	Import of Arms & Ammunition	56.07	Comments sought for MHA 8.3.2017
135.	M/s Gujarat Forensic Science University, Gandhinagar, Gujarat 01/53/8/1379/AM17/G-30/IC	6.3.17	1 set of Spare & Barrels for Ballistic Research Centre	7.70	Comments sought for MHA 22.3.2017
Part-11 Defence Research & Development Organisation (DRDO)					
136.	Micron Instruments Pvt. Ltd., Chandigarh 01/53/8/410/AM-16/M-52/IC	30.9.15	140000 nos. of Blaided Nails.	5.78	The Committee decided to close the case as the information is not forthcoming from Deptt. of Defence Production.
Part-12 Ministry of Petroleum & Natural Gas (M&PNG)					
137.	Kodarma Chemicals Pvt. Ltd, West Bengal 01/53/8/00064/AM-17/K-7/IC	11.05.16	2500 Mts of Jet kerosene Grade A-1	812.91	Rejected as recommended by M/o P & NG vide their OM No. P-19011/6/2016-Sup. dated 29.03.17.
138.	J.A. Motor Sport, Coimbatore 01/53/8/568/AM17/J-12/IC	29.08.16	5000 Ltrs. Of Fuel	16.27	Approved , as recommended by M/o P&NG vide OM No. 19011/11/2016-Sup dated 24.03.2017, subject to further approval by competent authority.
139.	Michelin India Pvt Ltd, New Delhi 01/53/162/MISC/AM17/M-35/IC	06.09.16	100 MTs of Solane 100-155 (Solvent)	100.60	M/o P&NG vide OM No. 19011/14/2016-Sup dated 13.02.17 has sought information from the firm.
140.	SI Group-India Pvt Ltd, Mumbai 01/53/8/785/AM17/S-67/IC	14.10.16	2000 Mts of DI Isobutylene (DIB)	1755.00	M/o P&NG vide OM No. P-19011/13/2016-Sup dated 29.03.17 has sought information from the firm.
141.	Continental Automotive Components India Pvt. Ltd., Bangalore 01/53/8/871/AM17/C-19/IC	02.01.17	4150 Kgs of Diesel-WCD 2010(Worst Case Diesel)	19.03	Comments sought from M/o P&NG on 04.01.17
142.	Continental Automotive	02.01.17	4150 Kgs of Diesel, EN	13.81	Comments sought from M/o P&NG

	Components India Pvt. Ltd., Bangalore 01/53/8/1062/AM17/C-24/IC		590, Arctic Tab.2b.C1.4		on 04.01.17
143.	JCB India Ltd., New Delhi 01/53/8/1050/AM17/J-23/IC	26.12.16	40,000 kgs of Diesel Fuel EN 590, ARCTIC TAB 2B C1.4	240.24	Comments sought from M/o P&NG on 27.12.16
144.	Fiat India Automobiles Pvt. Ltd., Ranjangaon 01/53/8/939/AM17/F-9/IC	06.12.16	5,00,000 Litres of Diesel & 5,00,000 Litres of Gasoline	2055.81	Comments sought from M/o P&NG on 07.12.16
145.	M/s Tata Motors Ltd. Mumbai 01/53/8/868/AM17/T-21/IC	04.11.16	220,000 Liter BS EN 0590 GRADE E WINTER DIESEL (2010374)	131.68	Comments sought from M/o P&NG on 11.11.2016
146.	GP Global Energy Pvt. Ltd, Mumbai 01/53/8/1230/AM17/G-27/IC	3.2.17	1,00,000 MTs of High Speed Diesel (HSD)	38004.99	Rejected as not recommended by M/o PN&G vide OM No. P19011/01/2017 dated 19.04.17
147.	Simpson & Co. Ltd., 01/53/8/1288/AM17/S-98/IC	15.2.17	27360 kgs of diesel- EN590 Cetane MAX.51	50.15	M/o PNG vide OM dated 24.03.2017 has sought information from the firm
148.	Reliance Industries Ltd. , Mumbai 01/53/8/1389/AM17/R-40/IC	6.3.17	600 MTs of Isopar L Fluids (Isoparaffinic Hydrocarbons)	414.6	Comments sought from M/o P&NG on 15.3.17
149.	Reliance Industries Ltd. , Mumbai 01/53/8/1388/AM17/R-39/IC	06.3.17	600 MTs of IsoparH Fluids (Isoparaffinic Hydrocarbons)	414.6	Comments sought from M/o P&NG on 15.3.17
150.	Ford India Pvt. Ltd., Chengalpattu 01/53/8/00141/AM17/F-14/IC	06.3.17	18000 Kgs of XE- M4CX757-B7-B (EURO-VI-Diesel)	34.16	Comments sought from M/o P&NG on 15.3.17
151.	M/s Total India Pvt. Ltd. Mumbai 01/53/162/00053/AM17/T- 40/IC	28.2.17	Spiridane D40 12000 Kg; Spiridane D 60, 40000kg; Spiridane D60L-Drum, 14000kg and Spiridane L1, 20000kg	107.5	Comments sought from M/o P&NG on 17.3.17

Part-13 Department of Telecommunications (DoT)

152.	Balkrishna Industries Ltd., Mumbai 01/53/162/730/AM-16/B- 24/IC	23.10.15	02 nos. of Radio Transmitters.	0.25	DoT vide letter dated 20.10.16 has informed that information from the firm is awaited.
153.	Elcome Integrated Systems Pvt. Ltd., Mumbai 01/53/8/472/AM-16/E-12/IC	13.11.15	02 nos. JMA-5312-6 Black Box Radar with accessories.	16.42	Comments sought from DoT on 14.12.15 and 24.03.17.
154.	Nova Integrated System Ltd, New Delhi 01/53/8/509/AM17/N-11/IC	12.08.16	01 nos of Display Systems Development Software	Nil	DOT vide letter dated 14.09.2016 has sought information from the firm.
155.	M/s Navicom Technology Navi Mumbai 01/53/8/983/AM17/N-27/IC	13.12.16	1nos of Raymarine RD418D	1	Comments sought from D/o Telecommunication on 15.12.2016
156.	M/s L&T Hydrocarbon Engineering Ltd. , Surat 01/53/8/1296/AM17/L-14/IC	21.02.17	1nos of 125 W NDB transmitter with complete accessories	18.34	Comments sought for D/o Telecommunication 27.2.2017
157.	M/s Morumugao Port Trust, Goa 01/53/8/1353/AM17/M- 43/IC	28.2.17	1 no of Radar System With Transceivers (2 nos.) and antenna (1 no.), 1 no of AIS System and CCTV Camera and accessories (a) 1 no of Long Range – 12 nautical miles & (b) 1 no. short range -5 nautical miles	225.69	Comments sought for D/o Telecommunication 15.3.2017

Part-14 Ministry of Shipping

158.	Elcome Integrated Systems Pvt. Ltd., Mumbai 01/53/8/109/AM-16/E-4/IC	19.5.15	01 no. of Radar with complete accessories.	2.27	The Committee decided to close the case as the information is not forthcoming from Min. of Shipping.
159.	Marine Marketing Services, Mumbai 01/53/162/1085/AM-16/M-	03.03.16	30 Nos. of Sight Mark Ghost Hunter 2x24 Binoculars	2.52	The Committee decided to close the case as the information is not forthcoming from Min. of Shipping.

	75/IC				
Part-15 Directorate General of Civil Aviation (DGCA)					
160.	JSW Steel Coated Products Ltd, Mumbai 01/53/8/181/AM17/J-2/IC	26.05.16	1 nos of Aircraft (Beechcraft 1900 D Airliner)	2014.5	Comments sought from DGCA on 30.5.16.
161.	JSW Steel Coated Products Ltd, Mumbai 01/53/8/182/AM17/J-3/IC	26.05.16	1 nos of Aircraft (Cessna Citation)	3021.75	Comments sought from DGCA on 30.5.16
162.	Gyrox Aviation Pvt Ltd, New Delhi 01/53/8/825/AM17/G-19/IC	11.11.16	1 nos of Gyroplane	--	Clarification awaited form the applicant on 09.11.2016
163.	M/s Srijan Systems Pvt. Ltd, New Delhi 01/53/8/876/AM17/S-70/IC	9.11.16	200 nos of Capa Cartridges and 5 nos of Capa Launcher	.77	Comments sought from DGCA on 11.11.2016
164.	M/s Larsen & Toubro Ltd. , Mumbai 01/53/8/162/61/AM17/L-15/IC	15.3.17	1nos of Aircraft :Embrare EMB-135BJ (Legacy 650)	14871.9	Comments sought for DGCA as on 20.3.2017
165.	Air Services India, New Delhi 01/53/8/1179/AM17/A-65/IC	17.01.17	1 No. of UAS	30.93	Comments sought from DGCA vide 08.03.2017. Reminder sent to DGCA on 07.04.17
166.	M/s Madurai Trans Carrier Lt. , Chennai 01/53/8/1486/AM17/M-46/IC	30.3.17	1 no of Embraer 505 Phenom 300 (MSN: 50500357) Aircraft	5700.0	Approved as recommended by DGCA vide letter No.5-2400/2015-AI(II) dated. 3.03.2017
RA Chennai may issue the import authorization to the applicant for import of 01 no. of Embraer 505 Phenom 300 (MSN: 50500357) aircraft from USA for a CIF value of Rs.57,00,00,000/- (US\$ 81,50,000) for private use subject to the conditions mentioned in the DGCA vide letter No. 5-2400/2015-AI(II) dated 03.03.2017 besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chennai.					
167.	Rajiv Dinesh Gandhi, Ahd 01/53/8/1415/AM17/R-41/IC	6.3.2017	One No. Cessna Skylane 182 T Aircraft (MSN:18282453)	330.18	Approved as recommended by DGCA vide Letter No.daw.dgca@nic.in dated 10.3.2017. (Ex-Post-facto approval).
Part-16 Ministry of Textiles (MoT) & Jute Commissioner (Jt. Comm)					
168.	Meghraj Madanlal Gattani 01/53/8/1446/AM17/M-44/IC	21.03.17	3000 pcs of Used Jute Bags	276.0	Rejected as recommended by M/o Textiles vide OM No. 15/18/2015-Jute dated 06.04.17
Part-18 Petroleum & Explosives Safety Organization (PESO)					
169.	HBL Power Systems Ltd, Hyderabad 01/53/162/Misc./AM17/H-24/IC	6.2.17	400 nos. of Safety Fuses, Detonating Fues, Precussion or Detonating Caps, Igniters, Electric Detonators, Saftey Fuses	6.80	Approved as recommended by PESO vide letter No. E-25(38)113/2009 dated 24.03.17
RA Secunderabad may issue the import authorization to the applicant for import of 400 nos. of Igniters from Israel for a CIF value of Rs.6,80,700/- (US \$10,000) for manufacturing of thermal battery to emit flame on passing the desire pulse of electric current subject to actual user condition besides other usual condition of import authorization.					
170.	HLS Asia Ltd. , New Delhi 01/53/8/1326/AM17/H-29/IC	23.2.17	Explosives (as per item list enclosed with the ANF 2M)	968.99	Approved as recommended by PESO vide letter No. E-25(38)60/2016 dated 07.04.2017
CLA New Delhi may issue the import authorization to the applicant for import of Explosives (as per item list enclosed with the ANF 2M) from USA for a CIF value of Rs.9,68,99,524.17 (US \$ 14,16,659.71) for carrying out oil exploration and perforation of oil well subject to actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA, CLA, New Delhi.					
171.	Focus Energy Ltd., New Delhi 01/53/171/00082/AM17/F-13/IC	28.2.17	Explosives (as per Annexure -B to ANF 2M)	20.82	Approved as recommended by PESO vide letter No. E-25(38)81/2009 dated 04.04.2017
CLA New Delhi may issue the import authorization to the applicant for import of Explosives as per as per Annexure -B to ANF 2M from China for a CIF value of Rs.20,82,187.20 (US \$ 30,620.40) for carrying out oil exploration and perforation of oil well subject to actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					

172.	Ideal Detonators Pvt. Ltd. , Secunderabad 01/53/8/1317/AM17/I-44/IC	23.2.17	10,000,000 meter of Plastic Shock Tube Rioline	4.12	Comments sought from PESO on 7.03.2017
173.	Baker Hughes Singapore PTE, Navi Mumbai 01/53/8/1431/AM17/B-30/IC	17.3.17	Explosives (As per Annexure -B of ANF 2M)	.054	Approved as recommended by PESO vide letter No. E- 25(38)114/2016 dated 07.04.2017
RA Mumbai may issue the import authorization to the applicant for import of Explosives as per Annexure -B to ANF 2M from USA for a CIF value of Rs.37,13,028.14 (US \$ 54,724.07) for carrying out oil exploration and perforation of oil well subject to actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
174.	M/s Weather Ford Oil Tool M.E Ltd. , Mumbai 01/53/8/00001/AM18/W- 1/IC	03.4.17	Explosives	6596.86	Comments sought from PESO on 5.4.17
175.	M/s Naini Tissues Ltd., Kashipur, UK 01/53/8/1384/AM17/N-36/IC	6.3.17	1 no of Radiation source for IQ Total Ash	15.48	AREB has given No objection certificate vide case file no. UK- 32253-INST dt.20.11.16
Part-19-PHARMA					
176.	M/s Industrial Metal Powders(I) Pvt. Ltd. , Pune 01/53/8/966/AM17/I-40/IC	06.12.16	8nos of TI MGI Titanium Powder 5Kg. Part No. A-5983-0300	13.55	D/o Pharma vide letter dated 16.02.2017 has sought information from the firm.
Part-20 D/o Food & PD					
177.	M/s Olive Tree Trading Pvt. Ltd. , Pune 01/53/08/1455/AM17/O-10/IC	21.03.17	210 MT of Rice	203.75	The committee decided to approve the case subject to the condition that all phytosanitary conditions for such imports are fulfilled by the exporting country/importer as stipulated in the Plant Quarantine (Regulation of Import into India) Order, 2003. The approval is subject to further approval by the competent authority under para 2.20(c) of FTP 2015-20.
178.	Voyage India, Mumbai 01/53/8/0041/AM18/V-1/IC	18.04.17	200 MT of THAI HOM MALI RICE	84.81	The committee decided to approve the case subject to the condition that all phytosanitary conditions for such imports are fulfilled by the exporting country/importer as stipulated in the Plant Quarantine (Regulation of Import into India) Order, 2003. The approval is subject to further approval by the competent authority under para 2.20(c) of FTP 2015-20.
PART-21 Miscellaneous					
179.	IHG IT Services India Pvt. Ltd., Gurgaon 01/53/8/578/AM-16/I- 43/IC	14.1.16	5000 nos. of Blank Cheques.	3.16	The Committee decided to close the case as the comments are not forthcoming from D/o Currency Management.
180.	Royal Leathers Pvt. Ltd, Kanpur 01/53/171/417/AM16/R-23/IC	07.3.16	18000 Kgs Second Hand Mattresses.	2.46	The Committee decided to close the case as the comments are not forthcoming from from Coir Board
181.	Mukka Sea Food Industries Pvt Ltd, Bangalore 01/53/8/430/AM17/M-13/IC	25.07.16	500 MT of fish Oil	483.15	Department of Agriculture & Co-operation vide OM dated 25.10.2016 has forwarded the application to Fisheries Division.
182.	Janatha Fish Meal & Oil Products, Udupi 01/53/8/429/AM17/J-8/IC	25.07.16	500 MT of fish Oil	483.15	Department of Agriculture & Co-operation vide OM dated 25.10.2016 has forwarded the application to Fisheries Division.
183.	Vinod Kumar, Bihar 01/53/8/433/AM17/V-16/IC	21.07.16	1500 MT of Fresh Ginger	300.00	The Committee decided to close the case as the comments are not forthcoming from D/o

					Agri. & Cop. & Farmers Welfare.
184.	V.K.International, Delhi 01/53/8/428/AM17/V-15/IC	21.07.16	15,00,000 Kg Ginger Fresh	300.00	The Committee decided to close the case as the comments are not forthcoming from D/o Agri. & Cop. & Farmers Welfare.
185.	K.K. Trading & Co, Bihar 01/53/8/459/AM17/K-11/IC	03.08.16	1000 MT of Fresh Ginger	150.00	The Committee decided to close the case as the comments are not forthcoming from D/o Agri. & Cop. & Farmers Welfare.
186.	Jawaharlal Nehru Centre for Advance Scientific Research, Bengaluru 01/53/162/1102/AM-16/J-27/IC	16.03.16	500 nos of Drosophila mealanogaster fly (in vials)	2.45	D/o AHD&F vide OM N. 102-53/2010-Trade dated 10.05.16 has forwarded the request of the firm to Trade Division of D/o Agriculture. Comments sought from Department of Biotechnology on 18.03.2016
187.	Insha Traders, Maharajgan(U.P) 01/53/8/680/AM17/I-25/IC	21.09.16	750 MTs of Fresh Ginger	96.79	Comments sought from Agri & Co-operation on 28.09.16
188.	Jasch Industries Ltd, New Delhi 01/53/8/703/AM17/J-17/IC	26.09.16	01 nos of Am-241, Gamma Source 11.1 GBq (300mCi)	11.89	Approved as recommended by AERB vide Document No. 16-COMSUPPBULK-130711 dated 12.09.2016.
CLA New Delhi may issue the import authorization to the applicant for import of 01 no of Am-241, Gamma Source 11.1 GBq (300mCi) for a CIF value Rs.11,89,000/- (EURO 14,500) subject to the conditions mentioned in the AERB vide Document No. 16-COMSUPPBULK-130711 dated 12.09.2016 and actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
189.	Janatha Fish Meal & Oil Products, Udupi 01/53/8/700/AM17/J-16/IC	01.09.16	500 MT of Fish Body Oil (Crude)	561	Department of Agriculture & Co-operation vide OM dated 25.10.2016 has forwarded the application to Fisheries Division.
190.	Indian Institute of Science Education and Research, Pune 01/53/8/839/AM17/I-33/IC	20.10.16	200 Tubes/ Vials of Zebrafish Lines (Fertilized eggs)	736.18	Comments sought from D/o Biotechnology on 31.10.16
191.	M/s International Environment Consulting 01/53/8/933/AM17/I-36/IC	01.12.16	1.8 5MBq Cf-252 Fission Foil	5	Confirmation sought from AERB
192.	M/s International Environment Consulting 01/53/8/932/AM17/I-36/IC	01.12.16	1850 MBq(50 mCi) Ge-68 Germanium Chloride Solution	9.00	Confirmation sought from AERB
193.	Nagory Innovative Arts Pvt. Ltd., Kanpur 01/53/8/981/AM17/N-25/IC	13.12.16	864 nos of Handicraft items	11.84	Comments sought from MSME on 15.12.2016
194.	M/s Jasch Industries Ltd. 01/53/8/1070/AM17/J-24/IC	05.01.17	3nos of Kr-85 beta source 7.4 GBq(200mCi) 4nos of AM-241 Gamma source 37 GBq(1000)	20.81	Approved as recommended by AERB vide file number: HR-24283-NG-SU-S-001 dt. 06.12.2016
CLA New Delhi may issue the import authorization to the applicant for import of 3 nos of Kr-85 beta source 7.4 GBq(200mCi) and 4 nos of AM-241 Gamma source 37 GBq(1000 mCi) for a CIF value Rs.20,81,920 (EURO 26,024) subject to the conditions mentioned in the AERB document No. 16-COMSUPPBULK-147150 dated 02.12.16 and actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
195.	M/s SulfoZyme Agro (India) Pvt. Ltd, Jamnagar 01/53/8/1102/AM17/S-82/IC	5.1.17	1000Mts of Brass Dross, 1000Mts of Zinc ash, 600Mts of Slag, Ash residues cont.copper and 300MTS of other alloys(Durid)	650.03	Comments sought from D/o Fertilizers on 25.1.2017
196.	M/s Shreyans Industries Ltd., Sangrur	14.02.2017	1nos of Radiation source Fe-55 for Ash	17.41	Approved , as recommended by AERB vide case file no. PB-

	01/53/8/1271/AM17/S-97/IC		Sensor (Part No.A416777)		29468-RF-NGD-002 dated 18.11.2016
RA Ludhiana may issue the import authorization to the applicant for import of 1 no. of Radiation Source Fe-55 for Ash Sensor (Part No.A416777) from Finland for a CIF value Rs.17,41,626 (EURO 24039) subject to the conditions mentioned in the AERB case file no. PB-29468-RF-NGD-002 dated 18.11.2016 and actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Ludhiana.					
197.	M/s Jasch Industries Ltd, Delhi 01/53/8/1332/AM17/J-27/IC	27.02.17	5 nos of Kr-85 beta Source 7.4 GBq(200mCi)	10.51	Approved , as recommended by AERB vide case file no. HB-24283-NG-SU-S-001 dated 18.1.2017
CLA New Delhi may issue the import authorization to the applicant for import of 5 nos of Kr-85 beta source 7.4 GBq(200mCi) for a CIF value Rs.10,51,568/- (Euro 12,2824) subject to the conditions mentioned in the AERB document case file no. HB-24283-NG-SU-S-001 dated 18.1.2017 and actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
198.	Jasch Industries Ltd, New Delhi 01/53/543/AM17/J-10/IC	22.08.16	10 Nos of Kr-85 beta Source 7.4 GBq (200mCi) and 01 No. of Sr-90 beta Source	24.34	Approved as recommended by AERB vide document No. 16-COMSUPPBULK-123196 dated 03.08.16
CLA New Delhi may issue the import authorization to the applicant for import of 10 nos of Kr-85 beta source 7.4 GBq(200mCi) and 1 no. of Sr-90 beta Source) for a CIF value Rs.24,34,580/- (EURO 29,690) subject to the conditions mentioned in the AERB document No. 16-COMSUPPBULK-123196 dated 03.08.16 and actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
199.	Jasch Industries Ltd, New Delhi 01/53/542/AM17/J-11/IC	22.08.16	10 Nos of Kr-85 beta Source 7.4 GBq (200mCi)	20.08	Approved as recommended by AERB vide document No. 16-COMSUPPBULK-116869 dated 01.07.16
CLA New Delhi may issue the import authorization to the applicant for import of 10 nos of Kr-85 beta source 7.4 GBq(200mCi) for a CIF value Rs.20,08,180/- (EURO 24,490) subject to the conditions mentioned in the AERB document No. 16-COMSUPPBULK-116869 dated 01.07.16 and actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
200.	Saife Vetmed, Delhi 01/53/8/357/AM17/S-33/IC	12.07.16	4050 kg of Kunafin (parasitic wasps of house and stable flies)	100.00	D/o AHD&F vide OM dated 06.12.16 has informed that the matter does not come under the purview of D/o AHD&F. D/o AHD&F has suggested to forward the application to Etomology Department of Ministry of Agriculture. Application has been forwarded to Etomology Department of Ministry of Agriculture.
201.	M/s Gulbrandsen Chemical Pvt. Ltd., Vadodara 01/53/8/1322/AM17/G-34/IC	26.2.17	1000 kgs Tantalum Powder	386.9	Approved as recommended by DAE vide communication no. 7/1 (C01077)2017-PSU/IMPT/ TanP-017 dt. 9.2.17.
RA Vadodara may issue the import authorization to the applicant for import of 1000 kgs of Tantalum Powder from USA for a CIF value Rs.38,698,876/- (USD 5,65,773.06) subject to the conditions mentioned in the DAE case file no 7/1(C01077)2017-PSU/IMPT/Tanp-017 dated 9.2.17 and actual user condition beside other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Vadodara.					
Import of Gold & Silver Dore					
202.	Kundan Care Products Ltd, New Delhi 01/53/8/1311/AM17/K-25/IC	22.02.17	50 MTs of Gold Dore	1274494	The firm has been granted import authorisation to import Gold Dore Bar on previous occasions. The firm has submitted the utilization of last license. Keeping in view the utilisation shown by the firm, the committee decided to approve 10 MT of Gold Dore.
203.	M/s MMTC Pamp India P. Ltd., Mewat 01/53/08/1484/AM17/M-45/IC	27.02.17	50 MTs of Gold Dore Bars	1521125.0	The firm has been granted import authorisation to import Gold Dore Bar on previous occasions. The firm has submitted the utilization of last license. Keeping in view the utilisation shown by the firm, the committee decided to approve 50 MT of Gold Dore.

204.	M/s Bhandari Gold & Jewellers Pvt. Ltd., Mumbai 01/53/08/00011/AM18/B-1/IC	7.4.17	2 MTs of Gold Dore Bars	600 Crores	The firm has been granted import authorisation to import Gold Dore Bar on previous occasions. The firm has submitted the utilization of last license. Keeping in view the utilisation shown by the firm, the committee decided to approve 2 MT of Gold Dore.
205.	Nakoda Unique Gold Pvt. Ltd. , Chennai 01/53/8/00039/AM18/N-1/IC	18.4.17	5 MT	120553.15	The firm has applied for the first time. The firm has submitted copy of PUC dated 28.03.17 from Andhra Pradesh Pollution Control Board, Vijaywada, copy of Udyog Aadhar Memorandum from Directorate of Industries, Nellore and C.E. Certificate dated 24.04.2017. The firm has an annual capacity of 3.6 MTs to refine raw gold. The committee decided to approve 2 MT of Gold Dore being first timer, subject to verification of refinery by RA.
206.	Khandwala Enterprises Pvt. Ltd., Ahmedabad 01/53/162/Misc/AM18/K-1/IC	17.4.2017	10 MT	340315.00	The Committee noted that the application is complete in all respect. However, it was found that the applicant has informed that they have revalidated the Consent to operate. But the copy of the same was not found in the application. The decided to consider the case in the next meeting after obtaining revalidated copy of the consent to Operate.

5. The meeting ended with vote of thanks to the Chairman. The next is scheduled to be held on 18.5.2017.

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